GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER AND SANITATION

LOK SABHA UNSTARRED QUESTION NO.5350 TO BE ANSWERED ON 25.07.2019

Piped Water Facilities to Gram Panchayats

5350. SHRI SANJAY SETH:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether the Government has provided piped water facilities to Gram Panchayats under any scheme and if so, the State-wise details thereof including Jharkhand;
- (b) the time-frame by which similar facilities are likely to be extended to the remaining Gram Panchayats in the country; and
- (c) the details of the action plan formulated in this regard and the deadline, if any, fixed to complete this task?

ANSWER

MINISTER OF STATE FORJAL SHAKTI (SHRI RATTAN LAL KATARIA)

- (a) Water is a State subject. Under National Rural Drinking Water Programme (NRDWP), this Ministry provides technical & financial assistance to the states to improve the coverage of safe drinking water in rural areas. This Ministry maintains information regarding coverage of piped drinking water supply in terms of rural habitations and not in terms of Gram Panchayats. As per information entered by States on Integrated Management Information System (IMIS) of this Ministry, State-wise details of habitations and population covered with piped water supply (PWS) is at **Annexure**.
- (b) & (c) As announced in the Union Budget Speech 2019-20, it has been envisaged to ensure piped water supply to all rural households by 2024 under the Jal Jeevan Mission. This Programme, under the Department of Drinking Water and Sanitation, will focus on integrated demand and supply side management of water at the local level, including creation of local infrastructure for source sustainability like rainwater harvesting, groundwater recharge and management of household wastewater for reuse.

Annexure

Details of Piped Water Supply (PWS) habitations and population					
Sr. No.	State	Nos. of rural habitations	Total rural population (in Lakhs)	Nos. of PWS habitations	PWS population (in Lakhs)
1	ANDAMAN & NICOBAR	400	2.65	254	2.4
2	ANDHRA PRADESH	48,895	368.29	42,076	348.46
3	ARUNACHAL PRADESH	7,525	12.41	3,839	7.79
4	ASSAM	88,076	296.25	36,287	137.74
5	BIHAR	1,10,218	994.33	8,593	116.41
6	CHHATTISGARH	74,753	197.99	15,933	71.72
7	GOA	347	7.31	0	0
8	GUJARAT	35,996	369.89	32,942	352.31
9	HARYANA	7,655	185.06	7,544	178.48
10	HIMACHAL PRADESH	54,469	67.74	52,874	63.73
11	JAMMU & KASHMIR	15,778	101.26	14,881	93.44
12	JHARKHAND	1,20,591	273.33	18,060	69.58
13	KARNATAKA	59,774	395.15	52,393	378.68
14	KERALA	21,520	464.71	21,204	453.01
15	MADHYA PRADESH	1,28,231	527.2	23,328	215.23
16	MAHARASHTRA	99,641	633.18	67,916	524.92
17	MANIPUR	2,976	23.62	2,750	22.73
18	MEGHALAYA	10,470	26.03	6,044	17.13
19	MIZORAM	720	5.19	689	4.88
20	NAGALAND	1,450	16.74	1,399	15.62
21	ODISHA	1,57,013	357.87	45,387	165.58
22	PUDUCHERRY	266	4.38	119	2.47
23	PUNJAB	15,190	177.16	13,094	161.38
24	RAJASTHAN	1,21,526	507.19	47,174	262.16
25	SIKKIM	2,337	4.94	2,096	4.55
26	TAMIL NADU	1,00,014	395.56	100,393	392.35
27	TELANGANA	24,597	225.36	22,981	219.15
28	TRIPURA	8,723	44.92	6,711	38.37
29	UTTAR PRADESH	2,60,018	1,673.52	26,230	253.48
30	UTTARAKHAND	39,311	71.93	38,428	53.08
31	WEST BENGAL	1,07,328	751.42	43,382	326.91
	Total	17,25,808	9,182.58	755,001	4,953.74

(Source: IMIS, DDWS)